

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
\* \* \* \* \*

Commercial Complex(BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 24 MAY 1988

APPLICATION NO 458 / 88(F)

W.P. NO. /

Applicant

Shri P.K. Paulraj

To

1. Shri P.K. Paulraj  
Posts & Telegraphs Colony  
Virudhunagar - 627 001  
Kamarajar District  
Tamil Nadu

Respondent

v/s The Chairman, Postal Services Board, New Delhi

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY/INTERIM ORDER~~  
passed by this Tribunal in the above said application on 23-5-88

*gff* Encl : As above

9/c

*Attn: J. S. D.*  
DEPUTY REGISTRAR  
(JUDICIAL)

**In the Central Administrative  
Tribunal Bangalore Bench,  
Bangalore**

**ORDER SHEET**

**458**

Application No..... of 1988(F)

Applicant

P.K. Paulraj

Advocate for Applicant

Party in Person

Respondent

V/s The Chairman, Postal Services Board,  
New Delhi

Advocate for Respondent

Date

Office Notes

Orders of Tribunal

KSPVC/LHARM(A)  
23.5.1988.

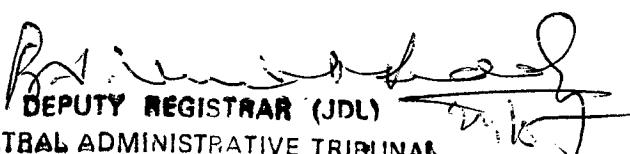
Applicant in person.

In his application, the applicant had, inter-alia, sued the President of India as one of the respondents. Article 361 of the Constitution prohibits suing President of India in any legal proceedings. When this defect was pointed out, Shri Paulraj prays for permission to delete the President of India - Respondent No.2 - and implead the Union of India, represented by the appropriate authority as a party respondent. We accord our permission to this request of Shri Paulraj.

After the arguments were heard at some length, Shri P.K. Paulraj, the applicant in the case, files a memo praying for permission to withdraw this application, with liberty reserved to file a fresh application challenging the order of compulsory retirement made by the Government on 21.3.1988.

We consider it proper to grant this request of the applicant.

We, therefore, reject this application as withdrawn by the applicant, for the reasons stated in the memo.

  
DEPUTY REGISTRAR (JDL)  
CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE

Sd/-

VICE CHAIRMAN 23.5.1988  
dms.

Sd/-

MEMBER(A)  
23.5.1988